

(b) if so, the details thereof;

(c) whether Government have accepted the offer; and

(d) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) and (b) The question of entering into a general agreement on co-operation in field of fisheries was taken up for consideration in 1966. Subsequently an agreement for rouble credit for economic and technical co-operation in industrial enterprises was entered into in December 1966. Part of this credit was earmarked for fisheries development, subject to the scope and terms of co-operation being determined by separate agreement.

(c) and (d) As stated in reply to parts (a) and (b) of the question, credit for fisheries development has been accepted and is already provisionally covered by an agreement. An agreement has not yet been arrived at regarding the terms and conditions under which the rouble credit earmarked for fisheries can be utilised.

SHORT PAYMENTS OF MONEY ORDERS

1598. SHRI GODEY MURAHARI: Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

(a) whether any complaints regarding short payments of money orders and T.M.O.'s have been received;

(b) if so, whether any enquiries have been made in the matter; and

(c) if so, the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (PROF. SHER SINGH): (a) Occasionally such complaints are received by the Department.

(b) Immediate enquiries are instituted and short payment made good wherever established.

(c) The reasons for the short payment are communicated to the complainant. Action is also taken against the concerned staff whose negligence or delinquency is found to be responsible for the short-payment.

OFFICES UNDER FCI AND SEED CORPORATION

1599. SHRI M. ASAD MADANI: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the number of offices under the Food Corporation of India and Seed Corporation of India;

(b) whether the offices under these Corporations are housed in Government buildings or in rented houses; and

(c) the total amount of rent paid annually for offices housed in private buildings?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) The number of offices under the Food Corporation of India and the National Seeds Corporation is 102 and 15 respectively.

(b) Food Corporation's offices are mostly housed in rented buildings. Two of the National Seeds Corporation's offices are housed in the Corporation's own buildings while the rest are housed in rented buildings.

(c) On an average about Rs. 25.25 lakhs annually.

SITAPUR TELEPHONE EXCHANGE

1600. SHRI GANESHI LAL CHAUDHARY: Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

(a) how many calls on an average are booked daily from Sitapur Telephone Exchange;

(b) how many of them are being cancelled on account of non-clearance of line which causes a heavy loss to Government; and

(c) how many total calls for Kanpur were booked during July, 1969 from Sitapur and the number of the matured calls?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (PROF. SHER SINGH): (a) Average number of calls booked daily from Sitapur Telephone Exchange is 180.